

TO BE PUBLISHED IN PART II SECTION 3(A) OF THE G.O.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NO. DELHI: D. 223 RE

22-6-78

पुनः प्रकाशनात्
(REVENUE TAX)

No. 2356 (P.No. 197/176/77-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (230) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'The Bengal Economic Association Inter Services Charitable Trust, New Delhi' for the purpose of the said section for and from the assessment year 1977-78.

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

To

The Manager,
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(Near Rajouri Garden), New Delhi.

Copy to:-

1. Brig. Jog Bahadur Kipar, Trustee & Secy., Bengal Economic Association Inter Services Charitable Trust, Army Hqs. Adjutant General's Branch, (PG-71), New Delhi-11.
2. The Commissioner of Income-tax, Delhi-11, New Delhi with reference to his letter No. CIT-II/TE(12)/77/1098 dated 9.5.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RAN)/(INER)/(Inv.), New Delhi.
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